

**GOVERNMENT OF INDIA
ENVIRONMENT AND FORESTS
LOK SABHA**

UNSTARRED QUESTION NO:3673
ANSWERED ON:01.12.2010
CLEARANCE TO POLAVARAM PROJECT
Rani Killi Krupa;Satpathy Shri Tathagata

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether the Union Government has issued notice to the Government of Andhra Pradesh for halting the Polavaram project;
- (b) if so, the reasons therefor;
- (c) the response of the Government of Andhra Pradesh thereto;
- (d) whether the Government has also asked the Government of Andhra Pradesh to explain the reasons for not holding public hearings in Orissa and Chhattisgarh;
- (e) if so, whether the Government is aware that those States are separate States and Andhra Pradesh cannot hold such hearings beyond its boundaries and only those States can hold the hearings in the respective States; and
- (f) if so, the steps being taken in this regard?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT AND FORESTS (SHRI JAIRAM RAMESH)

- (a) No, Sir.
- (b) & (c) Do not arise, in view of the reply to part (a) above.
- (d) Yes, Sir.
- (e) As per the Environment Impact Assessment Notification, 2006 the project proponent has to get the public hearing conducted in consultation with the concerned State Pollution Control Boards.
- (f) Being an interstate matter and while the matter is before Hon'ble Supreme Court of India, the State Governments could mutually settle it through negotiations.